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194 +	W.P.(C) 6042/2023 SE FINVEST PRIVATE LIMITED	Petitioner
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	ASSISTANT COMMISSIONER OF INCO TAX,CIRCLE 22(2), DELHI AND ORS.	
195 +	W.P.(C) 6046/2023 JINDAL FINANCIAL AND INVESTMEN	TS SERVICESPetitioner
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	ASSISTANT COMMISSIONER OF INCO 52(1), DELHI & ORS.	ME TAX,CIRCLERespondents
196 +	W.P.(C) 6053/2023 BRIJ BHUSHAN GUPTA	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCO TAX CIRCLE 59-1	ME Respondent
197 +	W.P.(C) 6147/2023 BEE KAY WIRES PVT. LTD.	Petitioner
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198

+ W.P.(C) 6148/2023 MUKESH GUPTA

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199

+ W.P.(C) 6150/2023 NARESH KUMAR HUF

.....Petitioner

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ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE43(1), DELHI & ORS.Respondents

200

+ W.P.(C) 6151/2023 AJAY AND SONS HUF

.....Petitioner

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INCOME TAX OFFICER WARD 58(3) DELHI & ANR.

....Respondents

201

+ W.P.(C) 6152/2023 SUNAYANA MALHOTRA

.....Petitioner

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....Respondents

202

+ W.P.(C) 6156/2023

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203

W.P.(C) 6158/2023 PRET STUDY BY JANAK FASHIONS PVT. LTD.

.....Petitioner

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NATIONAL FACELESS ASSESSMENT CENTRE

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204

W.P.(C) 6161/2023 **RAM KALI**

.....Petitioner

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ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 43(1), DELHI & ORS.

....Respondents

205

W.P.(C) 6163/2023 RAJESH LOOMBA

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....Respondents

206

W.P.(C) 6166/2023

HARISH KUMAR ANEJA HUF

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207

+ W.P.(C) 6168/2023 & CM APPL. 51069/2023 (Correction of O.D. 12-05-2023)

VISUAL TECHNOLOGIES INDIA PVT LTDPetitioner

versus

UNION OF INDIA & ORS.Respondents

208

+ W.P.(C) 6178/2023 NOUVELLE SECURITIES PVT LTDPetitioner

versus

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209

W.P.(C) 6185/2023 PRANAY ANEJAPetitioner

versus

ASSTT CIT, CIR 28(1), DELHI & ANR.Respondents

210

W.P.(C) 6186/2023
 ANUPAMA HARIBANSH CHOUDHARYPetitioner

versus

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211

+ W.P.(C) 6187/2023

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B L HEALTH AND SAFETY PVT LTD

.....Petitioner

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212

W.P.(C) 6194/2023 & CM APPL. 24345/2023 (Interim Relief)Petitioner YOGEN KHOSLA

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213

W.P.(C) 6227/2023 MOHAN SINGH CHAUHAN

.....Petitioner

versus

INCOME TAX OFFICER WARD 44(1) DELHI & ORS.

....Respondents

214

W.P.(C) 6230/2023 DAYAL FINSEC LTD

.....Petitioner

versus

UNION OF INDIA & ORS.

....Respondents

215

W.P.(C) 6254/2023 & CM APPL. 24587/2023 (Interim Relief) VIPIN KUMAR JAINPetitioner

versus

INCOME TAX OFFICER WARD 63 & ANR.Respondents

216





+ W.P.(C) 6972/2023 & CM APPL. 27152/2023 (Interim Relief) BABITA JAINPetitioner

versus

INCOME TAX OFFICER WARD 36(1) DELHI & ANR.

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217

+ W.P.(C) 6259/2023 KAUSHAL KUMAR HUF

....Petitioner

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INCOME TAX OFFICER WARD 43(6), DELHI & ORS.

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218

+ W.P.(C) 6266/2023 SUNNY AGGARWAL

.....Petitioner

versus

INCOME TAX OFFICER, WARD 45(1), DELHI & ANR.

.....Respondents

219

+ W.P.(C) 6270/2023 BHANU DOGRA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 49 (1) & ANR.Respondents

220

+ W.P.(C) 6273/2023 WELCOME SHOES PVT LTD

.....Petitioner

versus





INCOME TAX OFFICER, WARD 27(1), DELHI & ORS.

....Respondents

221

+ W.P.(C) 6274/2023
TRIPLE ESS INFRASTRUCTURE PRIVATE LIMITED
.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 25(1), DELHI & ORS.Respondents

222

+ W.P.(C) 6278/2023 MS GOLDSTAR FOOTWEARS PVT LTDPetitioner

versus

NATIONAL FACELESS ASSESSMENT CENTRE, DELHIRespondent

223

+ W.P.(C) 6279/2023
ABHIRUCHI BUILDWELL PVT. LTDPetitioner

versus

INCOME TAX OFFICER, WARD (1) & ANR. ... Respondents

224

+ W.P.(C) 6280/2023 GREENBERRY NANDINI RKG PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 10(3), DELHI & ORS.Respondents

225





+ W.P.(C) 6282/2023 GREENBERRY NANDINI RKG PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 10(3), DELHI & ORS.Respondent

226

+ W.P.(C) 6410/2023
MIDAS GLOBAL SECURITIES LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 17(1), DELHI & ORS.Respondents

227

+ W.P.(C) 6411/2023
M/S DISHA OVER SEAS PVT LTD THROUGH ITS
DIRECTORPetitioner

versus

INCOME TAX OFFICER WARD 7 (1)
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228

+ W.P.(C) 6415/2023 & CM APPL. 25285/2023 (Stay), 39104/2023 (Stay)

HARIS MOHAMMADPetitioner

versus

INCOME TAX OFFICER WARD 63(1)
DELHI & ANR.Respondents

229





+ W.P.(C) 6416/2023 AMIT JAIN

.....Petitioner

versus

INCOME TAX OFFICER WARD 44(1)
DELHI & ORS.Respondents

230

+ W.P.(C) 6417/2023 & CM APPL. 25292/2023 (Interim Stay) KESRI STEELS LTDPetitioner

versus

DCIT CIR 13(1) DELHI & ANR.Respondents

231

+ W.P.(C) 6420/2023 SHIV KUMAR GUPTA –HUFPetitioner

versus

INCOME TAX OFFICER WARD 58 (7), DELHI AND ANR.Respondents

232

+ W.P.(C) 6421/2023 SHRIDHAR FINANCIAL SERVICES LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 23(3), DELHI & ORS.Respondents

233

W.P.(C) 6422/2023

DHARAMBIR AHUJA AND SONS HUFPetitioner

versus





INCOME TAX OFFICER, WARD-49(1), DELHI & ANR.Re

....Respondents

234

+ W.P.(C) 6423/2023 ARTISTIC FINANCE PVT LTD

.....Petitioner

versus

ITO WARD 3(1) DELHI & ANR.

....Respondents

235

+ W.P.(C) 6424/2023 GIRISH AHUJA

.....Petitioner

versus

INCOME TAX OFFICER, WARD 49(1), NEW DELHI & ANR.

....Respondents

236

+ W.P.(C) 6427/2023 & CM APPL. 10806/2024 (Place on Record Assessment Order)

BHOLE NATH FOODS LIMITED

.....Petitioner

versus

DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-4(2), NEW DELHI & ANR.Respondents

237

+ W.P.(C) 6429/2023, CM APPL. 25313/2023 (Stay) KANWAR MEET SEHGALPetitioner

versus

INCOME TAX OFFICER, WARD 36(1) DELHI

....Respondent

W.P.(C) 13458/2022 & Connected Matters





W.P.(C) 6432/2023 RATHI STEEL AND POWER LTD

.....Petitioner

versus

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....Respondents

239

W.P.(C) 6433/2023 BHARAT BHUSHAN BANSAL

....Petitioner

versus

ACIT CIRCLE 43(1) DELHI & ANR.Respondents

240

W.P.(C) 6449/2023 & CM APPL. 25394/2023 (Interim Relief) MOONLIGHT EQUITY PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 17 & ANR.....Respondents

241

W.P.(C) 6515/2023 ANIL KUMAR SOMANI

.....Petitioner

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NATIONAL FACELESS ASSESSMENT CENTRE, DELHI

....Respondent

242

W.P.(C) 6520/2023 MAMTA GIRDHAR

.....Petitioner

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W.P.(C) 13458/2022 & Connected Matters

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243

W.P.(C) 6525/2023 **AMIT GUPTA**

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....Respondents

244

W.P.(C) 6526/2023 SACHIN GIRDHAR

.....Petitioner

versus

INCOME TAX OFFICER, WARD 44(6), DELHI & ANR.

....Respondents

245

W.P.(C) 6531/2023 ABHISHEK ARORA

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 59(1), DELHI & ANR.Respondents

246

W.P.(C) 6560/2023

SHRI KARSHNI METALS PVT. LTD.Petitioner

versus

INCOME TAX OFFICER, WARD 23(3), DELHI & ORS.

....Respondents

247

W.P.(C) 6561/2023 ABHINAV AGGARWAL

.....Petitioner

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INCOME TAX OFFICER WARD 71(3)Respondents DELHI & ANR. 248 W.P.(C) 6620/2023 ANIL MITTALPetitioner versus ASSISTANT COMMISSIONER OF INCOME TAX WARD 63 1 & ORS.Respondents 249 W.P.(C) 6622/2023 **RAJESH GUPTA**Petitioner versus INCOME TAX OFFICER WARD 62 1 DELHIRespondent **250** W.P.(C) 6624/2023 REENA KUMARIPetitioner versus **INCOME TAX OFFICER WARD 30 5 NEW DELHI**Respondent 251 W.P.(C) 6630/2023 RUHIL PROMOTERS PVT.LTDPetitioner versus NATIONAL FACELESS ASSESSMENT CENTRE, DELHIRespondent

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+ W.P.(C) 6632/2023 RUHIL PROMOTERS PVT.LTD

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....Respondent

253

+ W.P.(C) 6634/2023 MALHOTRA CABLES PVT LTD

....Petitioner

versus

DCIT CIRCLE 16(1) DELHI & ANR.

....Respondents

254

+ W.P.(C) 6636/2023 SABHARWAL PROPERTIES INDUSTRIES PVT. LTD.Petitioner

versus

INCOME TAX OFFICER, WARD 22-1 & ANR. ...Respondent

255

W.P.(C) 6646/2023
RAJ LAXMI REALTORS PRIVATE LTDPetitioner

versus

INCOME TAX OFFICER WARD 21(1) DELHI ...Respondent

256

+ W.P.(C) 6649/2023 AKSHAT AGGARWAL

.....Petitioner

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INCOME TAX OFFICER, WARD 48-1 & ANR. ...Respondent

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+ W.P.(C) 6654/2023 GUPTA AUTO IMPEX

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INCOME TAX OFFICER WARD 58 3 DELHI & ANR.Respondents

258

+ W.P.(C) 6659/2023 UNISEX TRADELINK PRIVATE LIMITEDPetitioner

versus

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259

+ W.P.(C) 6662/2023 SUDHIR KUMAR GOYAL

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX WARD 51 (1) & ANR.Respondents

260

+ W.P.(C) 6663/2023 KOPERTEK METALS PVT LTD

.....Petitioner

versus

DCIT CIRCLE 13(1) DELHI & ANR.Respondents

261

+ W.P.(C) 6665/2023 RADHIKA GUPTAPetitioner

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267

+ W.P.(C) 6755/2023 SAURABH AGGARWALPetitioner

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268

+ W.P.(C) 6758/2023 RAJ LAXMI REALTORS PRIVATE LTDPetitioner

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21(1) DELHIRespondent

269

+ W.P.(C) 6762/2023 GARIMA CAPITAL PVT. LTDPetitioner

versus

INCOME TAX OFFICER, WARD 10(1), DELHI & ORS.Respondents

270

+ W.P.(C) 6765/2023 SVAM SOFTWARE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 22(3), DELHI & ORS.Respondents

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+ W.P.(C) 6766/2023 M/S CHANDRAMAULI BUILDCON PRIVATE LIMITED

.....Petitioner

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INCOME TAX OFFICER WARD-6(1), DELHIRespondent

272

W.P.(C) 6767/2023
AGLOW FINANCIAL SERVICES PRIVATE
LIMITED

.....Petitioner

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INCOME TAX OFFICER, WARD 1(1), DELHI & ORS.

....Respondents

273

+ W.P.(C) 6770/2023 M/S CHANDRAMAULI BUILDCON PRIVATE LIMITED

.....Petitioner

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INCOME TAX OFFICER WARD-6(1), DELHIRespondent

274

+ W.P.(C) 6771/2023 & CM APPL. 26462/2023 (Interim Relief) ASHLAR COMMODITIES PRIVATE LIMITED.....Petitioner

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....Respondents

275

+ W.P.(C) 6781/2023 CHRISHMATIC DEVELOPERS PRIVATE

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276

+ W.P.(C) 6792/2023 RAJ NANDINI BUILDTECH LTDPetitioner

versus

INCOME TAX OFFICER WARD 21(1) DELHIRespondent

277

+ W.P.(C) 6795/2023 KHETTERPAL HOTELS PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 14(3), DELHI & ORS.Respondents

278

+ W.P.(C) 6801/2023 AMAN TRADERS PRIVATE LIMITEDPetitioner

versus

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279

W.P.(C) 6807/2023 VIVEK NANDAPetitioner

versus

INCOME TAX OFFICER, WARD 25(1), DELHI & ORS.Respondents

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+ W.P.(C) 6849/2023

MANGAL KALAS SERVICES PRIVATE

LIMITEDPetitioner

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INCOME TAX OFFICER WARD-16(3) & ANR. ...Respondent

281

+ W.P.(C) 6885/2023 & CM APPL. 26862/2023 (Interim Relief) RUCHIKA JAINPetitioner

versus

INCOME TAX OFFICER WARD 36(1)
DELHI & ANR.Respondents

282

+ W.P.(C) 6933/2023
ARIEN GLOBAL LIFESTYLE PRIVATE
LIMITEDPetitioner

versus

DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 1(1)DELHI & ORS.Respondents

283

W.P.(C) 6945/2023 NOVELL BUILDWELL LLPPetitioner

versus

INCOME TAX OFFICER, WARD 52(1), DELHI & ORS.Respondents

284

+ W.P.(C) 6959/2023 PRALEEN CHOPRAPetitioner

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285 +	W.P.(C) 6971/2023 LUV BHARDWAJ	Petitioner
	versus	
	DEPUTY COMMISSIONER OF INCOME TAX,	Respondent
286 +	W.P.(C) 6973/2023 SHUBHRA MITTAL	Petitioner
	versus	
	ASSISTANT COMMISSIONER OF INCOTAX WARD 63 1 & ORS.	OME Respondents
287 +	W.P.(C) 6975/2023 POOJA PRAVEEN WADHWA	Petitioner
	versus	
	INCOME TAX OFFICER, WARD 29(1), DELHI AND ORS.	Respondents
288 +	W.P.(C) 6994/2023 RITU JAIN	Petitioner
	versus	

W.P.(C) 13458/2022 & Connected Matters

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THE ASSISTANT COMMISSIONER OF INCOME

TAX, CIRCLE 52(1), DELHI & ORS.Respondents





+ W.P.(C) 7011/2023 SYNERGY PETRO PRODUCTS PRIVATE LIMITED

....Petitioner

versus

UNION OF INDIA & ORS.

....Respondents

290

+ W.P.(C) 7030/2023 MADHU GOYAL

.....Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX WARD 35 1 & ANR.Resp.

....Respondents

291

+ W.P.(C) 7051/2023 SUSHIL KUMAR AGGARWAL

.....Petitioner

versus

INCOME TAX OFFICER, WARD 45(1), DELHI & ANR.

....Respondents

292

+ W.P.(C) 7060/2023 JAPNA ESTATES PVT. LTD.

.....Petitioner

versus

INCOME TAX OFFICER, WARD 13(1) & ANR.

....Respondents

293

+ W.P.(C) 7061/2023
DIGNITY MERCHANTS PRIVATE LIMITEDPetitioner





versus

INCOME TAX OFFICER WARD 7 1 DELHIRespondent

294

W.P.(C) 7073/2023

SUBHASH CHANDER KATHURIAPetitioner

versus

INCOME TAX OFFICER & ORS.

....Respondents

295

W.P.(C) 7075/2023

SUNSHINE BUILDING SOLUTIONS

PRIVATE LIMITED

.....Petitioner

versus

INCOME TAX OFFICER WARD 24(1)

DELHI & ORS.

....Respondents

296

W.P.(C) 7076/2023

BK KHULLAR AND SONS

.....Petitioner

versus

INCOME TAX OFFICER AND ANR

....Respondents

297

W.P.(C) 7078/2023

PREMIUM INFRACON PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER, WARD 20(1),

DELHI & ORS.

....Respondents

298

W.P.(C) 7089/2023

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INCOME TAX OFFICER, WARD 6(1), DELHI & ORS.Respondents

299

+ W.P.(C) 7161/2023 PRATISHTHA GARG

.....Petitioner

versus

DY COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 28, NEW DELHI & ORS.Respondents

300

+ W.P.(C) 7164/2023 MOHINDERJIT SINGH KOCHHAR

....Petitioner

versus

UNION OF INDIA THROUGH THE SECRETARY & ORS.

....Respondents

301

+ W.P.(C) 7166/2023
PCG FINVEST LIMITED (FORMERLY KNOWN AS SUBHRA FINVEST (INDIA) LTD)Petitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE 22(2), DELHI & ORS.Respondents

302

+ W.P.(C) 7172/2023 DOLPHIN MART PRIVATE LIMITEDPetitioner

versus

W.P.(C) 13458/2022 & Connected Matters

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....Respondents

303

W.P.(C) 7213/2023 HARI MOHAN SHARMA

.....Petitioner

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ASSISTANT COMMISSIONER OF INCOME TAX, CIRCLE-61(1), DELHI & ORS.Respondents

304

W.P.(C) 7258/2023 CHANDRAMAULI ESTATES PVT LTDPetitioner

versus

INCOME TAX OFFICER AND ANRRespondents

305

W.P.(C) 7263/2023 SUNSTAR BUILDERS PVT LTDPetitioner

versus

INCOME TAX OFFICER AND OTHERSRespondents

306

W.P.(C) 7264/2023 PAWAN GOYAL

.....Petitioner

versus

INCOME TAX OFFICER, WARD 10(3)Respondent

307

W.P.(C) 7273/2023 RICHFIELD INDUSTRIES PRIVATE LIMITEDPetitioner

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DEPUTY COMMISSIONER OF INCOME TAX, .. Respondent

308

W.P.(C) 7296/2023 RANGOLI INTERNATIONAL PVT. LTD.Petitioner

versus

DEPUTY COMMISSIONER OF INCOME TAX, .. Respondent

309

W.P.(C) 7329/2023 SH. DINESH KUMAR

.....Petitioner

versus

INCOME TAX OFFICER WARD 34 (1) NEW DELHI & ANR.

....Respondents

310

W.P.(C) 7381/2023

BRIJ MOHAN GOYAL (HUF)

.....Petitioner

versus

UNION OF INDIA AND ANR.

....Respondents

311

W.P.(C) 7383/2023 PAWAN GOYAL

.....Petitioner

versus

INCOME TAX OFFICER, WARD 10(3),

DELHI

....Respondent

312

W.P.(C) 7388/2023 CHHAVI AGARWAL

.....Petitioner

versus

W.P.(C) 13458/2022 & Connected Matters

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INCOME TAX OFFICER, WARD-28(5),
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313

+ W.P.(C) 7392/2023 SURPLUS INFOTECH PRIVATE LIMITEDPetitioner

versus

INCOME TAX OFFICER WARD 24 1Respondent

314

+ W.P.(C) 7519/2023 CARISSA INVESTMENTS PVT. LTD.Petitioner

versus

UNION OF INDIA AND ANR.Respondents

315

+ W.P.(C) 7554/2023, CM APPL. 29300/2023 (Stay) JYOTI CHAUHANPetitioner

versus

INCOME TAX OFFICER WARD 6(1)
DELHI & ORS.Respondents

316

+ W.P.(C) 7579/2023 NARESH KUMARPetitioner

versus

ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE 34 & ORS.Respondents

317

+ W.P.(C) 7601/2023, CM APPL. 54593/2024, CM APPL. 54641/2024 (360 days Delay in C.A.)

KAWAL KUMARPetitioner





versus

ASSISTANT COMMISSIONER OF INCOME TAX & ORS.Respondents

318

+ W.P.(C) 7834/2023 & CM APPL. 30207/2023 (Stay) AMISH AGARWAL HUFPetitioner

versus

INCOME TAX OFFICER, WARD-30(1), DELHI .. Respondent

319

+ W.P.(C) 8564/2023 PIUSH GUPTA

.....Petitioner

versus

NATIONAL FACELESS ASSESSMENT CENTRE & ANR.

....Respondents

320

+ W.P.(C) 8894/2023 & CM APPL. 33618/2023 (Stay) ANKIT MITTALPetitioner

versus

ASSESSMENT UNIT, NATIONAL FACELESS ASSESSMENT CENTRE NEW DELHI AND ANR.

....Respondents

321

+ W.P.(C) 8465/2024 & CM APPL. 34900/2024 (Interim Relief)

SAKET HIGHWAYS LIMITED, THROUGH DIRECTOR
GURINDER KUMAR GARGPetitioner

versus

ITO, WARD 22(1), DELHI & ANOTHERRespondents

322

W.P.(C) 8468/2024 & CM APPL. 34904/2024 (Interim Relief)
 POOJA SMIT INVESTMENTS AND TRADING PRIVATE

W.P.(C) 13458/2022 & Connected Matters

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LIMITED, THROUGH DIRECTOR BIRENDER KUMAR SAHOOPetitioner

versus

ITO, WARD 21(1), DELID

....Respondent

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+ W.P.(C) 8953/2024 & CM APPL. 36579/2024 (Stay)

RAJEEV KUMAR OBEROI

.....Petitioner

versus

INCOME TAX OFFICER AND ANR.

....Respondents

Advocate for the petitioners:

Mr. Vikas Jain, Ms. Shrawani & Mr. Hardik Jayal, Advs. In item 28

Mr. Salil Kapoor, Mr. Sumit Lalchandani, Mr. Shivam Yadav & Ms. Ananya Kapoor, Advs. In item 34

Mr. Salil Aggarwal, Sr. Adv with Mr. Madhur Aggarwal, Adv. In item 95

Mr. Madhur Aggarwal, Adv. In item 94

Mr. Ruchesh Sinha, Mr. Aakash Saini, Ms. Shilpa Choudhary & Ms. Monalisa Maity, Advs. in item 65, 67, 70, 77, 78, 80, 81, 83, 84, 90, 96, 97, 99, 100, 104, 112, 113, 204, 288, 319 Mr. Nitin Gulati & Ms. Reena Gandhi, Advs. in item 25, 26, 129, 153, 178, 213, 229, 282

Mr. Ajay Vohra, Sr. Adv with Mr. Kishore Kunal & Ms. Ankita Parkash, Advs. in item 27

Mr. Kamal Sawhney, Mr. Nikhil Agarwal & Mr. Nishank Vashistha, Advs. in item 61

Dr. Kapil Goel & Mr. Sandeep Goel, Advs. in item 74, 76, 82, 88, 89, 128, 164, 171, 237, 249, 255, 268, 276, 320 Mr. Salil Kapoor, Mr. Sumit Lalchandani, Ms. Ananya

Kapoor, Mr. Tarun Chanana, Mr. Shivam Yadav & Mr. Utkarsa Kr. Gupta, Advs. in item 60, 68, 72, 75, 98, 126, 137, 169, 172, 175, 185, 188, 196, 200, 201, 206, 219, 223, 228,

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Mr. Rano Jain, Mr. Venketesh Chaurasia, Ms. Renu Arora, Ms. Sakshi Rustagi & Ms. Sakshi Srivastava, Advs. in item 66, 92, 93, 101, 103, 123, 144, 146, 145, 138, 157, 159, 209, 211, 230

Mr. Abhishek Garg, Mr. Yash Gaitha, Mr. Ramesh Singh Mankotia & Mr. Naman Mehta, Advs. in item 79

Mr. Prakash Kumar & Ms. Rashmi Singh, Advs. in item 86, 87, 114

Mr. Kunal Tandon, Sr. Adv. with Mr. Saurabh D. Karan Singh, Mr. Akash Kumar, Ms. Kanika Jain, Ms. Natasha & Mr. Sanjay Shisodia, Advs. in item 30, 106, 107, 108, 111 Mr. Bhuvnesh Satija, Ms. Vibhooti Malhotra, Mr. Udit Sharma & Mr. Aniket Khanduri, Advs. in item 110, 309 Mr. Ved Jain, Mr. Nischay Kantoor, Ms. Soniya Dodeja, Mr. Divyansh Dubey & Mr. Govind Gupta, Advs. in item 115, 116, 121, 133, 134, 139, 140, 161, 166, 167, 168, 173, 195,

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Dr. Rakesh Gupta, Mr. Somil Agrawal & Mr. Sourav Verma, Advs. in item 117, 118

Mr. Mahe Zehra, Adv. in item 120

Mr. Sumit K. Batra, Mr. Manish Khurana & Ms. Priyanka Jindal, Advs. in item 130

Mr. Manuj Sabharwal, Mr. Devvrat Tiwari & Mr. Drona Negi, Advs. in item 149, 190

Mr. Anand Shankar, Mr. Debashis Mukherjee & Mr. Amit Kumar, Advs. in item 62

Mr. Sanjeev Kumar, Mr. Manish Kumar & Ms. Riddhi, Advs. in item 341

Mr. Manibhadra Jain & Mr. Sachin Jain, Advs. in item 266, 274, 281, 216

Ms. Kavita Jha, Sr. Adv. with Mr. Vaibhav Kulkarni & Mr. Himanshu Aggarwal, Advs. in item 280

Mr. Satyen Sethi, Mr. Artatrana Panda & Ms. Gargi Sethee, Advs. in item 151, 154

Mr. Rohit Jain & Mr. Samarth Chaudhari, Advs. in item 208





Mr. A.K. Babbar & Mr. Bharat Tirpathi, Advs. in item 218 Mr. Amol Sinha, Mr. Kshitiz Garg & Mr. Ankit Kumar, Advs. in item 243, 264, 279, 302

Mr. Shekhar Gupta and Mr. Shashank Upadhyay, Advs. in item 248, 259, 263, 286 and 290.

Ms. Kavita Jha, Sr. Adv. with Mr. Vaibhav Kulkarni and Mr. Himanshu Aggarwal, Advs. in item 280.

Mr. Rahul Malhotra amd Mr. Chirag Goyal, Advs. in item 292.

Dr. Rakesh Gupta, Mr. Somil Agarwal and Mr. Sourav Verma, Advs. in item 295 and 313.

Mr. Rajeev Sharma, Adv. in item 300.

Mr. Gautam Jain, Mr. Shaantanu Jain, Mr. Manish Yadav and

Mr. Deepanshu Jain, Advs. in 305, 304, 112, 186, 271, 273 and 271.

Mr. Deepanshu Jain and Mr. Shaantanu Jain, Advs. in item 312 and 318.

Mr. Manuj Sabharwal, Mr. Devvrat Tiwari and Mr. Drona Negi, Advs. in 315.

Mr. A.K. Babbar and Mr. B. Tripathi, Advs. in item 291.

Mr. Rohit Sahai & Ms. Shalini Daga, Adv. in item 69, 136, 142

Advocates for the respondents:

Mr. Vipul Agrawal, SSC in item 61, 63, 87, 109, 113, 118, 138, 170, 223, 227, 249, 303, 317

Mr. Sandeep Tyagi, SPC with Mr. Manoj Kumar, Adv. for R-1. In item 105

Mr. Akash Vajpai, Adv. for R-5. In item 133

Mr. Puneet Rai, SSC with Mr. Ashvini Kumar, Mr. Nikhil Jain & Mr. Rishabh Nangia, SCs in item 58, 66, 67, 74, 86, 89, 95, 96, 107, 110, 114, 126, 127, 135, 140, 149, 155, 158, 159, 162, 163, 164, 167, 177, 179, 180, 186, 187, 188, 189, 192, 199, 201, 203, 206, 213, 217, 220, 229, 232, 238, 244, 247, 251, 252, 264, 267, 279, 284, 289, 297, 307, 309 and 320.





Mr. Santosh Kumar Pandey, Adv. in item 32

Mr. Siddhartha Sinha, SSC with Mr. Niranjan Marde, Adv. in item 59, 88, 97, 98, 99, 121, 133, 142, 143, 149, 150, 171

Mr. Abhishek Maratha, SSC with mr. Apoorv Agarwal, Mr.

Parth Samwal, JSCs, Mr. Gaurav Singh, Ms. Nupur Sharma,

Mr. Bhanukaran Singh Jodha, Mr. Himanshu Gaur, Ms.

Muskan Goel & Mr. Kamakshraj Singh, Advs. in item 60, 68,

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Mr. Sunil Agarwal, SSC with Mr. Shivansh B. Pandya, Mr.

Viplav Acharya, Ms. Priya Sarkar & Mr. Utkarsh Tiwari,

JSCs in item 64, 71, 78, 79, 112, 117, 123, 125, 130, 131,

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Mr. Sanjay Kumar, SSC with Ms. Monica Benjamin & Ms.

Easha Kadian, JSCs in item 59, 69, 85, 88, 119, 124, 157,

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Mr. Debesh Panda, SSC with Mr. Vikramaditya Singh, Ms.

Zehra Khan, JSCs, Ms. Delphina Shinglai, Mr. Kanishk

Agarwal & Ms. Yashika Gupta, Advs. in item 57, 73, 80, 82,

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Mr. Indruj Rai, SSC with Mr. Sanjeev Menon & Mr. Rahul

Singh, JSCs in item 73, 216, 266, 271, 274, 296

Mr. Abhishek Garg, Mr. Yash Gaitha, Mr. Ramesh Singh

Mankotia & Mr. Naman Mehta, Advs. in item 85

Mr. T.P.Singh, SSC for R-3 in item 103

Mr. Santosh Kumar Pandey, Adv. in item 124

Mr. Hemant Kumar Yadav, SPC with Mr. Mohit Chaturvedi,

Adv. for R-2 in item 139

Mr. Shlok Chandra, SSC with Ms. Naincy Jain & Ms.

Madhavi Shukla, JSCs in item 341, 168, 210, 222, 230, 231,

245, 250, 261, 287, 292, 310

Mr. Ruchir Bhatia, SSC with Mr. Anant Mann, JSC, Mr.





Abhishek Anand & Mr. Pranjal Singh, Advs. in item 83, 129, 194, 213, 246, 254, 258, 301, 313, 321, 322, 333

Mr. Gaurav Gupta, SSC with Mr. Shivendra Singh & Mr. Yojit Pareek, JSCs in item 62, 65, 70, 77, 92, 120, 122, 128,

132, 147, 166, 183, 190, 199, 219, 224, 225, 240, 259, 262, 294, 299

Mr. Ashish Batra, SPC in item 193

Mr. Niraj Kumar, SCC for R-5 in item 195

Mr. Rajkumar Yadav, SPC with Mr. Vaibhav Bhardwaj, Adv. in item 214

Ms. Richa Dhawan, SPC with Mr. Anuj Chaturvedi, Mr. Pawan Karan Deo & Ms. Harshita Maheshwari, Advs. in item 51-323, 217

Mr. Sandeep Vishnu, SPC with Ms. Suwaleha Siddiqui &

Mr. Rajesh Kumar, Advs. for R-5 in item 232

Mr. Sushil Raja, SPC in item 173.

Ms. Bakshi Vinita, SPC for R-6 in item 121

Mr. Chiranjiv Kumar & Mr. Mukesh Sachdeva, Advs. in item 168, 143, 197, 317

Mr. Hemant Kumar Yadav, SPC for R-2. In item 139

Mr. Ravi Prakash, Sr. Adv. & Mr. Vivek Gurnani, SC in item 338

Mr. Ajay Vohra, Sr. Adv. with Mr. Sparsh Bhargava, Mr. Jaidev Prasada, Mr. Apoorv Shukla, Ms. Ishita Farsaiya & Ms. Vanshika Taneja, Advs. in item 324

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

> ORDER 14.01.2025

1. Learned counsels for the petitioners have commenced submissions on this batch. We have also had the benefit of perusing the composite chart which has been submitted on behalf of the writ

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petitioners and has been duly examined by learned counsels representing the respondents.

- 2. Since Mr. Aseem Chawla, learned senior counsel was originally addressing submissions and is familiar with the principal issues which arise and which had been identified with his assistance, we have requested Mr. Chawla to address submissions in the capacity of amicus curiae.
- 3. We have also gone through the chart submitted by Ms. Jha, learned senior counsel who appears amongst others in W.P. (C) 6849/2023. According to Ms. Jha, while examining the issue of limitation and which forms part of Question A as framed in our order of 05 August 2024, on facts, the following position as encapsulated would emerge insofar as the aforenoted writ petitioner is concerned:-

SUMMARY CHART

A. Key Facts:

S. No	PARTICULARS	DATE	Relevant Pg./Ann No. of HC appeal
1.	Notice issued under section 148 (old regime)	23.04.2021	Pg. 12 of WP
2.	Letter communicating information pursuant to SC decision in Ashish Agarwal – reply to be filed by 01.06.2022	18.05.2022	87-88/ 'E'
3.	Reply filed by Petitioner	14.06.2022	89-102/ 'F'
4.	Order u/s 148A(d)	27.07.2022	66-70/'A'
5.	Notice issued u/s 148- Sanction obtained from PCIT	27.07.2022	96-98/ ' B'

B. COMPUTATION OF LIMITATION AS PER DECISION OF UOI VS. RAJEEV BANSAL:





S.			SC
No.			Paras
1.	Assessment Year	2014-15	
2.	Period of limitation u/s 149 [3 years or 6 years]	6 years	
3.	Original Period of limitation u/s 149	31.03.2021	
4.	Extended period of limitation as per IT Act read	30.06.2021	Paras
	with TOLA		65-69
5.	Sanction to be obtained u/s 151 till 30.06.2021 [within 6 years]	PCIT	
6.	Date of original notice u/s 148 – deemed SCN u/s 148A (b)	23.04.2021	
7.	Time surviving from date of issuance of deemed	68 days	Paras
	SCN till expiry of period as extended by TOLA		109-
	[from 23.04.2021 till 30.06.2021]		113
8.	Period of deemed stay to be excluded as per 3 rd	23.04.2021	Paras
	proviso to section 149 [Date of Original 148 till	to	105-
	date allowed to file reply to assessee]	14.06.2022	107
9.	Last date for issuing notice u/s 148 [i.e.,	21.08.2022	Para
	14.06.2022+68 days]		77
10.	Actual date of issuance of notice u/s 148	27.07.2022	_
11.	Notice u/s 148 issued under new regime is within time period		Para 77

- 4. We direct learned counsels appearing for the writ petitioners to prepare similar charts encapsulating the facts of each individual case and ensure that copies of the same are duly served upon learned counsels appearing for the respondents. Those charts shall be submitted at least 48 hours prior to the next date fixed.
- 5. This batch of writ petitions shall thereafter be taken up for consideration on Question A, as well as and wherever so required, on Questions B, C and D.
- 6. Having heard learned counsels for parties, we are of the opinion that Question F as formulated should be left open to be examined independently in appropriate proceedings.
- 7. We further take note of the judgment rendered by a Division





Bench of the Court in **Pr. Commissioner of Income Tax-7 vs. Navin Kumar Gupta¹** and in terms of which Question G stands authoritatively settled insofar as this Court is concerned.

8. Let this batch be called again on 30.01.2025 in the category of "End of Board" matters as part heard.

YASHWANT VARMA, J.

HARISH VAIDYANATHAN SHANKAR, J. JANUARY 14, 2025/nd

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¹ 2024 SCC OnLine Del 8140